COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 09 OF 2017

Dated: 5th December, 2017

In the matter of:

Jayant Deo Appellant(s)

Vs.

The Maharashtra Electricity Regulatory Commission & Anr. Respondent(s)

ORDER

This matter could not be taken up due to administrative reasons.

List the matter on <u>25.1.2018.</u>

COURT MASTER